किए हैं । किए गए महत्वपूर्ण उपाय इस प्रकार हैं :--

- (1) राष्ट्रीय तिलहन विकास परियोजना को कार्यान्वित करना, जिसमें दूसरे तिलहनों के बारे में गहन विकास कार्यक्रम चलाने के ग्रतिरिक्त मंगफली, रेपसीड/सरसों, सोयाबीन ग्रौर सूरजमुखी के बारे में विशेष परियोजना चलाना शामिल है।
- (2) खाद्य तेलों ग्रौर तिलहनों के उत्पादन ढ़ांचे को नया रूप देने स्रौर राष्ट्रीय डेयरी विकास बोर्ड के माध्यम से विपणन करने से संबंधित परियोजना के तहत कुछ राज्यों में राज्य स्तरीय सहकारी तिलहन उत्पादक संघ गठित किए हैं।
- (3) तिलहनों के लिये न्यून-तम समर्थन मल्य उच्च स्तेरों पर निर्धारित करके उत्पा**द**कों को बेहतर प्रोत्साहन देना।
- (4) तिलहनों की उत्पादकता बढ़ाने के लिये अनुसंधान प्रयासी में तेजी लाना । तिलहनों के उत्पादन के बारे में एक प्रौद्योगिकी मिशन गठित किया गया है।
- (5) सोयाबीन और सूरजमुखी जैसी गैर-पारम्परिक तिलहनों की फसलों के ग्रन्तर्गत क्षेत्र बढ़ाना भ्रौर वृक्षं तथा वनमूल के तिलहनों, चावल की भूसी मादि का उपयोग करना।
- (6) तिलहनों के उत्पादन कार्यक्रम के स्रनुरूप संसाधन स्रौर श्राधार-ढांचे संबंधी ग्रावश्यक सुविधाम्रों की स्थापना करना ।
- (7) वनस्पति उद्योग द्वारा गैर-पारम्परिक तेलों का अधिक प्रयोग करने पर वित्तीय प्रोत्साहन देना, परिष्कृत चावल की भूसी,

बिनौले ग्रौर सोयाबीन के तेल, जो सीधे मानव उपभोग के लिए हों, के संबंध में ग्रौर परिष्कृत विलायक निष्कर्षित तेलों के लिये उत्पादन शुल्क से छुट देना ।

सार्वजनिक वितरण प्रणाली के ग्रन्त-र्गत राज्यों/सघ राज्य क्षेत्रों को श्रायातित खाद्य तेलों का भ्रावंटन कमी के मौसम श्रीर श्रधिकता वाले मौसम के श्रन्सार समायोजित किया जाता है, ताकि देशी खाद्य तेलों के मूल्यों को उचित स्तर पर बनाए रखा जा सके ।

Allotntent of plot to Buddha Tri-Ratna Mission in Chittaranjan Park, New Delhi

2498. SHRI CHATURANAN MISHRA:

> SHRI GURUDAS DAS GUPTA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state

- (a) whether Government have recently received some representation from Members of Parliament and Ex-Members of Parliament regarding the allotment land in Chittaranjan Park, New Delhi for construction of a Buddha Vihar by the Buddha Tri-Ratna Mission;
 - (b) if so, the details thereof;
- (c) whether the Ministry has instructed the Delhi Development Authority for incorporating such utilisation of a plot in Cittaranjan Park in the layout plan of the area;
 - (d) if so, the details thereof;
 - (e) whether Government are that in violation of instructions in this regard, the religious plot to be allotted in favour of the Mission has been sold out or is being sold at the rate of Rs. 30 - per sq. metre for residential purpose;
 - (f) if so, what action has been taken against those persons who are responsible for such sale; and

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(g) the steps being taken to allot the land to the Mission as per their request?

THE MINISTER OF STATE IN THE DEVELOP-OF URBAN MINISTRY MENT (SHRI DALBIR SINGH): (a) and (b) Yes, Sir. It is proposed to allot 0.5 acres in Chittaranjan Park to the Mission.

- (c) and (d) The Delhi Development Authority has been asked to incorporate the utilization of the land in the lay out plan of the area.
 - (e) and (f) No, Sir.
- (g) The Allotment will be made after of land is inthe proposed utilization corporated in the lay-out plan of the area.

Allotment of Type 'D' quarters to Government Officers

2499. SHRI D. B. CHANDRE GOWDA: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether it is a fact that Government Officers drawing pay of rupees 250 p.m. were entitled to Type IV quarter in the beginning;
- (b) whether it is also a fact that the allotment of Type IV quarters (now category 'D') has been recommended for allotment to Officers drawing pay from Ruppes 2800to Rupees 3599/- by the IVth Pay Commission and thus many Government Officers have been deprived of their entitlement of Type IV quarters; and
- (c) if so, the action taken by Government to revise the eligibility condition?

THE MINISTER OF STATE IN THE OF URBAN DEVELOP-MINISTRY MENT (SHRI DALBIR SINGH): (a) Since the publication of the Allotment of Government Residences (General Pool in Delhi) Rules, 1963 type-IV (type-D) houses are not initially allotted to government officers drawing pay @Rs. 250 p.m.

(b) The IVth Pay Commission has recommended pay range of Rs. 2800 to Rs.

3590 for entitlement of type-D residences. It cannot be said that Government officers have been deprived of their entitlement of type-IV quarters as the classification of entitlement is more or less related to revision of pay scales.

(c) Does not arise, in view of the reply given at (b) above.

Foodgrain stock

2500. DR. MOHD. HASHIM WAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the total stock of foodgrains as in September, 1986; and
- (b) what targets have been set for the storage of foodgrains during 1986-87 and for the year 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUP-PLIES (SHRI GHULAM NABI AZAD): (a) The total stock of foodgrains with public agencies as on 30th September, 1986 is estimated at 23.68 million tonnes.

(b) Food Corporation of India. Central Ware housing Corporation and State Ware Corporations together are exhousing pected to construct additional storage capacity of 10.33 lakh tonnes for foodgrains during 1986-87. These agencies are targetted to construct storage capacity of 11.30 lakh tonnes for foodgrains during 1987-88.

Government accommodation to employees not having their own houses

2501. SHRI SOHAN LAL DHUSIYA: SHRI S. S. AHLUWALIA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) what is the total number of employees working in the Ministry of Urban Development (category-wise) for more than ten/fifteen twenty years but had not been allotted Government accommoadtion;
- (b) the number of those out of them in each category who are having their own accommodation; and